

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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**Subject: Nomination for "Workshop on Leadership role of Judge; Court Management including Case Management, Control of Docket Flow and Time Management, Role of Judges in Referral of cases for Mediation; Mediation and its components and writing of Settlement & Referral orders; Challenges and way forward" at J&K Judicial Academy on 28<sup>th</sup> February, 2026.**

## ORDER

No: 254 of 2026/RG/GS

Dated: 19.02.2026

The Judicial Officers as per Annexure "A" to this order are hereby nominated for participating in the subject Workshop which is scheduled to be held on 28<sup>th</sup> February, 2026 at J&K Judicial Academy, Janipur, Jammu.

The nominated judicial officers shall report at the venue, on the scheduled date, at 09:45 AM sharp.

By Order.

  
(M.K Sharma)

Registrar General  
Dated: 19.02.2026

No: 7768-7814 /RG/GS

### Copy to the: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.  
..... for information and with the request to inform all the nominated officers, accordingly.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
6. Member Secretary, J&K Legal Services Authority.
7. All Principal District & Sessions Judges of Jammu province of UT of J&K.
8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of High Court.
9. Chief librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
10. Order book.



Registrar General

## Annexure-A

Workshop on: Leadership role of Judge: Court Management including Case Management, Control of Docket Flow and Time Management Role of Judges in Referral of cases for Mediation: Mediation and its components and writing of Settlement & Referral orders: Challenges and way forward

At

J&K Judicial Academy, Janipur, Jammu

On

28.02.2026

Judicial Officers of Jammu Province

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Rajinder Saproo	PDJ, Rajouri
2.	Jatinder Singh Jamwal	PDJ, Kathua
3.	Khalil Ahmad Choudhary	PDJ, Reasi
4.	Ashwani Kumar Sharma	PDJ, Samba
5.	Sudhir Kumar Khajuria	PDJ, Kishtwar
6.	Sandeep Kour	Principal Judge, Family Court, Jammu
7.	Anoop Kumar Sharma	2nd Additional District and Sessions Judge, Jammu
8.	Yashpal Sharma	Additional District and Sessions Judge, Udhampur
9.	Khem Raj	Presiding Officer MACT, Jammu on deputation
10.	Parvaiz Iqbal	Special Judge, NDPS, Jammu
11.	Manoj Parihar	Presiding Officer, Labour and Industrial Tribunal on deputation
12.	Susheel Singh	Additional District and Sessions Judge, Poonch
13.	Pooja Gupta	Secretary DLSA, Reasi
14.	Slahuddin Ahmed	Special Mobile Magistrate, Jammu
15.	Sunil Kumar	Secretary, High Court Legal Service Committee
16.	Sumati Sharma	Secretary DLSA, Udhampur
17.	Jeewan Kumar	Sub-Judge, Jammu
18.	Tabraiz Ahmed	Secretary DLSA, Baderwah
19.	Rajni Bhagat	Municipal Magistrate, Jammu
20.	Sandeep Singh Sen	Railway Magistrate, Jammu

21.	Rafaqat Hussain	Secretary DLSA, Poonch
22.	Shama Sharma	Secretary DLSA, Rajouri
23.	Priyanka Mahajan	Secretary DLSA, Ramban
24.	Maleeka Sharma	Secretary DLSA, Jammu
25.	Meera Bangotra	Secretary DLSA, Kishtwar
26.	Asma Choudhary	Secretary DLSA, Samba
27.	Urvashi Raina	Secretary DLSA, Kathua
28.	Rashi Verma	Munsiff/Addl.Special Mobile Magistrate, Samba
29.	Poonam Gupta	District Mobile Magistrate(T), Kathua
30.	Neena Thakur	Munsiff, Udhampur
31.	Himani Parihar	Principal Magistrate, Juvenile Justice Board, Jammu
32.	Shazia Chowdhary	Munsiff, R.S Pura